

Fake Insurance Claims

2171. SHRI KASHI RAM RANA : Will the Minister of FINANCE be pleased to state :

(a) the number of fake insurance claims detected during 1994-95 and 1995-96 and the number of insurance officials found involved therein and the action taken thereon; and

(b) the steps taken by the Government to check recurrence of such cases in insurance sector?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) The requisite information, as furnished by the Life Insurance Corporation of India is as under :

Year	No. of cases	Officials involved
1994-95	10	14
1995-96	10	20

In respect of General Insurance Corporation of India, the information is being collected and will be laid on the table of the House.

(b) Whenever instances of fake claims have been detected, investigations are carried out promptly and disciplinary proceedings are initiated and domestic enquiries are undertaken under CDA rules of the Corporation. Wherever CBI intervention is considered necessary, the cases are handed over to CBI.

[English]

Setting up Passenger Car Plant

2172. SHRI S. RAMACHANDRA REDDY :
SHRI AJMEERA CHANDULAL :

Will the Minister of INDUSTRY be pleased to state :

(a) whether the Andhra Pradesh Government has requested the Union Government to examine feasibility of setting up a Passenger Car Plant in the port cities of Visakhapatnam or Kakinada;

(b) if so, the details thereof; and

(c) the steps taken in this regard?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (c). Yes, Sir. A request has been received from Andhra Pradesh Government for setting up of a passenger car plant by M/s. Maruti Udyog Limited in the port cities of Visakhapatnam and Kakinada. M/s. Maruti Udyog Limited is presently a non-Government Company as per the Companies Act and thus a view on the location of the plant is to be taken by Maruti Udyog Limited Board of Directors.

Foreign Institutional Investors

2173. SHRI GORDHANBHAI JAVIA : Will the Minister of FINANCE be pleased to state the total investment invested by foreign institutional investors in the Indian Capital Market as on date?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : As per the periodic reports filed with Securities and Exchange Board of India by the custodians to the Foreign Institutional Investors (FIIs), the cumulative net investments by the FIIs in the Indian Capital market was US \$ 7092.6 Million till 20th November, 1996.

Export of Lac

2174. SHRI BIR SINGH MAHATO : Will the Minister of INDUSTRY be pleased to state :

(a) the target fixed and achievement made for the export of lac during 1996-97 as on date; and

(b) the steps taken by the Government to increase the export of lac?

THE MINISTER OF INDUSTRY (SHRI P. CHIDAMBARAM) : (a) No target has been fixed for export of lac during 1996-97. For the period April-Sept. 1996, 2789 M.T. Shellac has been exported valued at Rs. 29.07 crores.

(b) The Government has agreed to grant Rs. 15,00 lakhs to Shellac Export Promotion Council for the export promotion activities for the year 1996-97.

[Translation]

Tax Exemption to Backward Areas

2175. SHRI DATTA MEGHE : Will the Minister of FINANCE be pleased to state :

(a) the names of the developed States in the country;

(b) whether any notification has been issued for providing tax concession to the backward areas of these States;

(c) if so, the details thereof; and

(d) if not, the time by which it is likely to be issued?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) Section 80-IA of the Income-tax Act provides tax incentive to the industrial undertakings located in the industrially backward States and Union Territories listed in the THE EIGHTH SCHEDULE to the Income-tax Act, 1961.

These are as under :

- (1) Arunachal Pradesh
- (2) Assam